

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.69/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies ,Hyd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Agritech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Madhusudhan	CA	9246585998	-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri M. Madhusudhan, Learned CA for the Petitioner.

The Learned CA for the Petitioner submit he is filing the Company Application after duly complying with the objections raised by the Registry. The Learned Counsel is directed to serve copy of the Petition to Central Government, RD, RoC and IT Authorities and submit proof on the next date of hearing.

Post the case on 29.09.2017

  
Member (T)

  
Member (J)

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